


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.34/BB/ 2017	-	Admission	Rule-6(1) of I&B	Greenply Industries Ltd. Vs Nitesh Housing Developers Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	SURAJ R. MONTESHWAR 98450 05591	Petitioner	

Counsel for petitioner is present. Today the matter is listed for admission. Counsel for petitioner is directed to comply the objections. Counsel has no objection for issuing notice to the respondent at the first instance. Counsel also clarified that notice of demand was delivered to the respondent and tracking details obtained from the India Post website is clear about the service of notice on the respondent.

Since the counsel has no objection to issue notice to the respondent at the first instance, issue notice to the respondent by 06.07.2017.


MEMBER (J)


MEMBER (T)